

In the National Company Law Tribunal, Jaipur

Item No. 204

CP No. (IB)-32/9/JPR/2020

UNDER SECTION 9 OF IBC, 2016

In the matter of:

Superior Kitchenware Pvt. Ltd.

.....Applicant/Petitioners

VS.

Sohang Enterprises Pvt. Ltd.

.....Respondent

Order delivered on 27.02.2020

Coram: SH. RAGHU NAYYAR, TECHNICAL MEMBER

ORDER

Due to administrative reasons, the matter is reposted on 12.03.2020.



(RAGHU NAYYAR)  
TECHNICAL MEMBER